

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 148 OF 2013

Wednesday, this the 3rd day of September, 2014

CORAM:

**HON'BLE MR. U.SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MRS. B.BHAMATHI, ADMINISTRATIVE MEMBER**

S.Prasannan
GDSMD, Sooranad SO
Pathanamthitta Postal Division
Permanent residence at Charinjayyathu
Kunnathur West, Kunnathur East PO
Kollam District – 690 540

Applicant

(By Advocate Mr.V.Sajith Kumar)

versus

1. Union of India represented by
Secretary to Government
Department of Posts
Government of India
New Delhi – 110 001
2. The Chief Postmaster General
Kerala Circle
Trivandrum – 695 001
3. The Superintendent of Post Office
Pathanamthitta Postal Division
Pathanamthitta – 689 645

Respondents

(By Advocate Mr. Millu Dandapani, ACGSC)

The application having been heard on 03.09.2014, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. U.SARATHCHANDRAN, JUDICIAL MEMBER

Mr.V.Sajith Kumar, learned counsel for applicant submitted that since the Original Application has become infructuous in so far as the applicant is concerned, the matter can be closed.

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2. Accordingly, the OA is closed as having become infructuous in view of the above submissions made by the learned counsel for applicant.
3. No order as to costs.

Dated, the 3rd September, 2014

B. Bhama
B.BHAMATHI
ADMINISTRATIVE MEMBER

U. Sarathchandran
U.SARATHCHANDRAN
JUDICIAL MEMBER

VS